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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.833/92

date of decision : 17-12-1992

Between

A. Chander Rao : Applicant

and

1. The Railway Board, rep. by
The Secretary
Rail Bhavan
New Delhi

2. The Chief Personnel Officer
South Central Railway
Secunderabad

3. The Divisional Engineer
(Doubling) I
South Central Railway
Kazipet

4. The Chief Administrative
Officer(C)
South Central Railway
Secunderabad

: Respondents

Counsel for the applicant : G. Parameswara Rao
Advocate

Counsel for the respondents : N.V. Ramana, Standing
Counsel for Railways

CORAM

HON. MR. R. BALASUBRAMANIAN, MEMBER (ADMN)

HON. MR. T. CHANDRASEKHARA REDDY, MEMBER (JUDL.)

Judgement

(Orders as per Hon. Mr. R. Balasubramanian, Member (Admn)

Heard Sri G. Parameswara Rao for the applicant and
Sri V. Rajeswara Rao for the respondents.

2. The prayer in the application is for regularisation
from the date a person junior to the applicant was regular-
ised alongwith the consequential monetary benefits, senior-
ity etc. The person junior to the applicant was regularised

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in 1982. Even by that time there was an order of 8-1-1981 of Hon. Supreme Court in Criminal Appeal No.337/75 wherein their Lordships had observed that the order passed by them may not affect his (applicant's) service career.

3. The applicant has not sought legal redressal in good time. Since the case is one prior to 1982, this Tribunal ~~cannot~~ does not even ~~to~~ entertain this case. The case therefore is to be disposed of as not maintainable.

4. This order does not preclude the respondents from considering his case and taking a decision in accordance with the rules and regulations. His case may be considered for regularisation and other benefits in accordance with rules and regulations. No order as to costs.

R. Balasubramanian

(R. Balasubramanian)
Member (Admn)

T. Chandrasekhara Reddy

(T. Chandrasekhara Reddy)
Member (Judl)

838/12
Dated : December 17, 92 Dy. Registrar (Judl)
Dictated in the Open Court

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Copy to:-

1. The Secretary, Railway Board, Rail Bhavan, New Delhi.
2. The Chief Personnel Officer, South Central Railway, Sec-bad.
3. The Divisional Engineer(Doubling) I S.C.Railway, Kazipet.
4. The Chief Administrative Officer(C) S.C.Railway, Sec-bad.
5. One copy to Sri. G.Parmeswara Rao, advocate, 3-4-453/454, Narayanaguda, Hyd.
6. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
7. One spare copy.

Rsm/-

207/12/92

